

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.09.2018 AT 10.30 AM

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TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.859/252/HDB/2018
NAME OF THE COMPANY	Kayoma Infrastructure Pvt Ltd
NAME OF THE PETITIONER(S)	Kayoma Infrastructure Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
J. Basavakaju	Advocate	9849474600	Basavakaju

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujana Kumar Reddy	Adv	9160001485	T.S.
for Roc			

ORDER

Counsel for Petitioner Company is present. Jr. Counsel for RoC is also present.

She requested time for filing report of RoC.

Counsel filed memo for proof of service of notice served on the Roc Hyd.

List it on 01.10.2018.

Member(Judl)

Pavani